

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 01.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 34/16	TP 155/17	For Hearing	391 /394	Meena Homes Ltd.,

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	PRADHAKAR TIWARI 7042400853		
1)	Prema. Hatti	ROC	
	J. K. Rangoram	or	

ORDER

Counsel for petitioner is present. Smt. Prema Hatti ROC and RD is present. She reported no further comments on the amended scheme. Assistant from OL office is present. Heard PCS for petitioner. He reported he has complied all formalities for approving the scheme and filed necessary papers. Therefore matter is reserved for orders.


MEMBER(J)


MEMBER(T)